

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.43
C. P(CAA) No. 41/BB/2020

IN THE MATTER OF:

Manuli PSI Hydraulics Private Limited

... Petitioner

Order under Section 230-232 of the Companies Act, 2013

Order delivered on 06.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner	:	Shri Parameshwara Bhat
For the ROC/RD	:	Smt Prema Hatti
For IT Department	:	Shri Ganesh .R. Ghale

ORDER

Heard Shri Parameshwar.G.Bhat, Learned Counsel for the Petitioner, Smt. Prema Hatti, Learned Counsel for the RD/ROC and Shri Ganesh.R.Ghale, Learned Counsel for the IT Department through Video Conference.

Reserved for Orders.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

06.08.2021
Gayathri